



भारत का राजपत्र The Gazette of India

భారత రాజపత్రము

असाधारण

EXTRAORDINARY

అసాధారణ

भाग XVI अनुभाग 1

Part XVI Section 1

భాగము XVI అనుభాగము 1

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

ప్రాధికారము ద్వారా ప్రచురింపబడినది

सं. २	नई दिल्ली	सोमवार	१३ मार्च, १९९५ / २२ फाल्गुन, १९१६ शक	खंड १०
No. 2	New Delhi	Monday	13th March, 1995 / 22nd Phalgun, 1916 Saka	Vol. 10
సంఖ్య 2	న్యూఢిల్లీ	సోమవారము	13 మార్చి, 1995 / 22 ఫాల్గుణ, 1916 శక	సంపుటము. 10

MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT

New Delhi, 21st February, 1995 / 2nd Phalgun, 1916 Saka

The Translations in Telugu of the following, namely :-

(1) The Indian Stamp Act, 1899 (Act 2 of 1899); (2) The Revenue Recovery Act, 1890, (Act 1 of 1890); (3) The All India Services Act, 1951 (Act 61 of 1951) and (4) The Press Council Act, 1978 (Act 37 of 1978) are hereby published under the authority of the President and shall be deemed to be the Authoritative Texts thereof in Telugu under Clause (a) of Section 2 of the Authoritative Texts (Central Laws) Act, 1973 (Act 50 of 1973).

